

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 12 /Apptt.

21st August 2014

CORRIGENDUM

In partial modification to this Court's earlier Office Order No. 11/Apptt. Dated 20th August 2014 circulated vide Memo No. 9890-9949/ Apptt. Dated 20th August, 2014 the words " Deputy Registrar (Judicial) " mentioned in last line of Para 1, may be read as "Deputy Registrar (Protocol)".

Court's Office Order No. 11 dated 20th August 2014 is modified to that extent only.

By order of the Court,

Sd/- A.K. Choudhary
Registrar General

Memo No. _____ /Apptt. dated Ranchi, the 21st August 2014

Copy forwarded to the Office of the Registrar General/ Registrar (Vigilance) / Registrar (Administration) / Registrar (Establishment) / the P.P.S. to Hon'ble the Chief Justice/ All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Incharge Court Masters' Section / Court Officer / Stamp Reporter / Oath Commissioner / All Section Officers of the High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- A.K. Choudhary
Registrar General

Memo No. 10099-10100 /Apptt.

dated Ranchi, the 21st August 2014

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Registrar General